Item No. 02 Court No. 1

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 74/2025
In
Original Application No. 1306/2024

Ramesh Chand Applicant

Versus

Central Ground Water Authority of India & Ors. Respondent(s)

Date of hearing: 04.11.2025

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Ms. C. Ankeeta Appanna & Ms. Madhura Chitnis, Advs. for Applicant

ORDER

1. By this Execution Application (EA), applicant is seeking compliance of the order dated 20.11.2024 passed in OA No.1306/2024.

2. In the OA, applicant had raised the grievance about installation/operation of the borewells on public road by residents of C-II/45B, C-II/45E, and C-II/110A, Block C-11, New Ashok Nagar, Delhi.

3. Tribunal while passing the order dated 20.11.2024 had taken note of the fact that on the complaint of the applicant action was already initiated, therefore, Tribunal had disposed of the OA by directing as under:-

> "3. *Having examined the record, we find that on the complaint of the Applicant, the action has been initiated by the concerned authority which is reflected in the document on page 54 dated 26.09.2024. Hence, we direct the competent authority, i.e., Respondent No. 5, to duly consider and take action on the complaint of the Applicant by*

following due process and in accordance with the law. Let this exercise be completed within three months."

4. Learned Counsel for the applicant submits that in compliance of the above direction, no action has been taken till now and above illegal borewells are still operating.

5. Issue notice to the respondents.

6. Applicant is directed to serve the respondents and file affidavit of service atleast one week before the next date of hearing.

7. Applicant will be at liberty to implead the persons who are involved in illegal operation of the above borewells and serve them.

8. List on 29.01.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

November 04, 2025
Execution Application No. 74/2025
JG.